NATIONAL COMPANY LAW TRIBUNAL S/NIGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/452/ (IB)/2017

NAME OF THE PETITIONER(S)

: STAR BOXES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTELLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HEMA SHANKAR
FOR ANIRUDH KRISHWAN

Coursel for Petitioner

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner stated that the parties are negotiating settlement and prayed time for making submissions regarding the final outcome of the settlement talks. Considering the submissions and in the interest of justice, time is extended at request. Put up on 15.11.2017 at 10.30 A.M.

- sd-

K Anantha Padmanabha Swamy Member (Judicial)

bc